

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VEESONS ENERGY SYSTEMS P LTD., Date of Commencement of Liquidation: 19-03-2018; List of Stakeholders as on Date: 31-10-2022; Name of IP: Mr. R. Raghavendran; Process Number: 1; Last 5 digitof registration number: 10411

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	3	1027993969.76	3	1011286969.76	0	16707000.00	0	Annexure 3
4	Unsecured financial creditors	10	2885000.00	0	0	0	2885000.00	0	Annexure 4
5	Operational creditors (Workmen)	35	4991242.00	34	3901483.12	0	1089758.88	0	Annexure 5
6	Operational creditors (Employees)	219	85169714.50	180	52099837.57	0	33069876.93	0	Annexure 6
7	Operational creditors (Government Dues)	5	155217238.00	5	155252436.00	0	35198.00	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	89	259042528.11	83	191022561.56	0	68019966.55	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	8	60737566.00	7	40696319.00	0	20041247.00	0	Annexure 9
Total		369	1596037258.37	312	1454259607.01	0	141848047.36	0	